

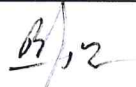

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No./193/7/HDB//2017
NAME OF THE COMPANY	Mahendra Investment Advisors Private Limited
NAME OF THE PETITIONER(S)	SEW Infrastructure Ltd
NAME OF THE RESPONDENT(S)	Mahendra Investment Advisors Private Limited
UNDER SECTION	7 of IBC


Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr P.V. Amarnadha Prasad	Counsel		
K. SURESH KUMAR	Advocate	suneshkum1@gmail.com 9959357722	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Dr. P.V.Amarnadha Prasad and Mr. K. Suresh Kumar learned counsels for the petitioner.

None appears for the respondent even though the copy of the petition served before   
the present Company Petition. In order to give one more opportunity, the learned counsel for the petitioner is directed to take personal notice to the respondent and also intimate the next date of hearing. Post the case on 23.10.2017.



Member (Technical)



Member (Judicial)